

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) No.24/Chd/Hry/2017

In the matter of:

Frested Ltd. ...Applicant-Transferor-Company

And

Action Construction Equipment Ltd. ...Applicant-Transferee-Company

Present: Mr. Gaurav Mankotia, Advocate for Mr. Deepak Suri, Advocate
for petitioner-companies.

The arguing counsel is stated to be in personal difficulty. Request is made for
an adjournment. List the matter on 07.03.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

February 02, 2018
arora